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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Prescot Road,
Gulestan Bldg,
Fort, Bombay-1.

O.A. 415/89

Shri A.S.Ambole

...

Applicant

vs

Union of India
Through General Manager
India Govt.Mint.
Fort, Bombay.

...

Respondents

Coram: Hon'ble Shri M.Y.Priolkar, Member (A)
Hon'ble Smt. L.Swaminathan, Member (J)

Shri S.Natarajan - Advocate for the applicant

Shri V.S.Masurkar - Advocate for the respondent.

Tribunal's Order

Dated: 4-11-93

(Per: Hon'ble Shri M.Y.Priolkar, Member (A))

The applicant has filed ^{an} application praying for withdrawal of this O.A. since his grievance has been met. Shri Masurkar has no objection. Accordingly, this O.A. is disposed of as withdrawn by the applicant. No order as to costs.

Lakshmi
(Smt.L.Swaminathan)

Member (J)

MP
(M.Y.Priolkar)
Member (A)